## M/s Piyush Colonisers Limited

(Company under CIRP)

List of Members of CoC (Unsecured Financial Creditors in terms of Regulation 8) as updated on 02nd Jan., 2021

Sr. No.	Name of claimant	Amount Claimed (Rs.)	Amount Provisionally Admitted (Rs)
1	Lokesh Arora	2,82,48,986	2,82,48,986
2	Bhagwan Dass Arora	18,50,12,603	18,50,12,603
3	R.C. Gupta, Joginder Paul and Sheel Chand	19,73,617	18,67,397
4	Rattan lal aggarwal	21,68,720	14,41,263
5	Ramutar Goel	9,68,012	9,09,906
6	Shashi Goyal	12,09,417	13,52,913
7	Lalit Kumar Goyal	12,09,417	13,52,913
8	Ravi Rana	41,40,000	41,40,000
9	Gopal Ji Agarwal	11,02,500	11,01,576
10	Vishal Goyal	37,26,576	35,90,115
11	Sonal Misra	18,56,014	18,27,608
12	Madhu Gupta	10,00,000	21,33,617
13	Shashi Bhushan Mittal	41,29,406	40,09,134
14	Anju Rani	17,99,611	17,19,134
15	Kishore Kumar & Meghna Shrichandani	5,26,000	5,26,000
16	Dipak Purwar	11,02,500	11,01,576
17	ELMCE Tools & Devices Private Limited	8,59,14,583	8,59,14,583
18	Prescomec Autocom Private Limited	2,34,31,250	2,34,31,250
19	Utsav Securities Pvt. ltd.	3,49,67,118	3,32,12,194
20	RKG Finvest Ltd	43,43,267	41,23,901
S	ub Total Unsecured Financial Creditors (B)	38,88,29,597	38,70,16,669

## This list supercedes all earlier lists in this category

## Note :

	Claims have been provisionally admittted on the basis of documents received with claim.
1	Upon subsequent verification of claim, the claim may be rejected/ accepted as it is /
	accepted for a reduced amount .
	In terms of Regulation 12 of IBBI (Corporate Insolvency Resolution for Corporate Persons)
2	Regulations, 2016 as amended upto date, this list includes creditors whose claims have
	been received in terms of Regulation 12(1)&(2) and subsequent court rulings in this

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